

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 10
(IB)-16(PB)/2017

IN THE MATTER OF:

Anil Mahindroo & Anr.

.... **APPLICANT / PETITIONER**

Vs

Earth Iconoic Infrastructures Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 28.02.2019

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the applicant:-

Mr. Ankit Singh, Mr. Vijay Singh, Adv.

ORDER

CA-312(PB)/2019 is filed by one of the claimant for consideration of his claim.

Notice of the application be issued to the IRP returnable on 15.03.2019.

Process dasti.

List on 15.03.2019.

Sdl—

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sdl—

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**